

CENTRAL ADMINISTRATIVE TRIBUNAL

C.P. No.1/2002
O.A. No.2342/2001

New Delhi dated this the 17th April, 2002

HON'BLE SHRI S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE SHRI KULDIP SINGH, MEMBER (J)

Sh. Hukum Singh
S/o Sh. Jasram,
R/o B-64, West Nathu Colony,
Shahadara,
Delhi-110093.
(By Advocate: Sh. T. D. Yadav)

... Petitioner

Versus

1. Mrs. Shashi Mishra
Secretary, ICAR Ministry of
Agriculture,
Krishi Bhawan, New Delhi.
2. Dr. Punjab Singh,
The Director General,
Indican Council of Agriculture
Research,
Krishi Bhawan, New Delhi.
3. Dr. S. D. Sharma,
The Director, India Agriculture,
Statistical, Research Institute,
Library Avenue,
New Delhi-110012.

... Respondents

(By Advocate: Sh. Shankar Anand proxy
for Sh. V. K. Rao)

ORDER (ORAL)

S. R. ADIGE, V. C. (A)

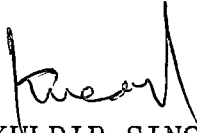
Heard both sides on CP-1/2002 alleging
contumacious disobedience of the Tribunal's order dated
6.9.2001 in OA-2342/2001.

2. Pursuant of the aforesaid order dated
6.9.2001, respondents have been passed a speaking and
reasoned order dated 1.2.2002 (Ann.R-1).

(2)

3. If applicant is aggrieved by the same it is open to him to challenge the same separately through appropriate proceedings in accordance with law if so advised.

4. CP is dropped. Notices are discharged.


(KULDIP SINGH)
MEMBER(J)


(S.R. ADIGE)
VICE CHAIRMAN(A)

RB.